

[Shri K. Rama Chandra Reddy]

Central Government is requested to take steps to start T.V. Relay Stations on Horsely Hills and on Palakonda Hills in between Kediri and Pulivendula.

(v) **Need to take immediate Steps for proper functioning of production Centre at Ettumanoor Kottayam in Kerala**

SHRI SURESH KURUP (Kottayam) : I would like to bring to the notice of Government the sorry state of the Production Centre owned by the Government of India at Ettumanoor, Kottayam, in Kerala. The Production Centre was started in 1957 for giving employment to the skilled people and also for the manufacture of machine-tools. For the last so many years, this Centre is running at a loss. There are 145 Workers in this factory. They are not given proper salary. Now it is heard that the Ministry of Industry is planning to stop the production in this Centre and trying to make it a training Centre. I request the Minister of Industries to take immediate steps for the proper functioning of this Production Centre.

(vi) **Need of clear the Mandovi and Tillari Irrigation projects at the earliest in the interest of the people of North Goa.**

SHRI SHANTARAM NAIK (Panaji) : Two irrigation projects, namely, Mandovi Irrigation Project and Tillari Irrigation Project have been proposed by the Goa Government and the same are pending with the Central Government.

Mandovi is a Medium irrigation project in the basin of river Mandovi, which will give the benefits of irrigation to command areas in Satari and Bicholim Talukas of Goa District. The length of the dam is 1080 metres with a maximum height of 56.00 m. There will be a gross storage capacity of 111.19 M.C.M. The cultivable command area under this project is 5902 hectares.

The Tillari Irrigation Project is a joint venture of the Union Territory of Goa, Daman and Diu and the State of Maharashtra.

This project will have storage capacity of 462.27 M.C.M. The total area that will be irrigated by this project is 22,338 hectares out of which 16,978 hectares will be within Goa. The cost of this project is to be shared by Goa and Maharashtra in some agreed share.

However, these two projects are pending with the Central Government at various stages of process.

It is earnestly requested that these projects may be cleared in the interest of the people of North Goa.

12.34 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1985-86—CONTD.

[English]

MR. SPEAKER : The House will now take up further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1985-86. Shri Suresh Kurup was on his legs ; he may now continue his speech.

SHRI SURESH KURUP (Kottayam) : Mr. Speaker, Sir, I rise to say a few words on the Supplementary Demands for Grants. The Government of India claims that the tax collections are good so that they can tide over the Budget gap of Rs. 3649 crores. But the fact has proved otherwise. The very fact that Government is presenting a Supplementary Demand for the second time in this House only shows that the Government's claims are wrong. The Supplementary Demands are for Rs. 1824 crores.

12.35 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

The Government was claiming that it is going to cut the non-plan expenditure and it claimed that it would cut it 5 per cent, but the non-plan expenditure which has gone to Rs. 1,111 crores shows that the claim of the Government in this regard is wrong.